GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO. 4220

ANSWERED ON 19.08.2025

SVAMITVA SCHEME

4220. DR. SHASHI THAROOR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the number of farmers who have received their deeds under the Survey of Villages Abadi and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme, State-wise;
- (b) whether the implementation of SVAMITVA schemes in tribal societies has faced any criticism, if so, the details thereof; and
- (c) whether the Ministry has devised a plan to overcome this problem, if so, the details thereof;
- (d) whether the Government has conducted an impact assessment of this scheme and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

- (a) SVAMITVA Scheme aims to provide Record of Rights to villages property owners in rural inhabited (Abadi) farmers. As on date, 2.63 Crore property cards have been prepared in 1.73 lakh villages. State/UT wise details annexed at **Annexure I.**
- (b) No, Sir; the Ministry has not come across any criticism regarding the implementation of the SVAMITVA scheme in tribal areas.
- (c) In view of (b) above, the question does not arise.
- (d) Yes sir, the Ministry of Panchayati Raj had undertaken impact evaluation of SVAMITVA Scheme in pilot phase (2020-2021) in six states namely Haryana, Karnataka, Madhya Pradesh, Maharashtra, Uttar Pradesh and Uttarakhand through National Institute of Public Finance and Policy (NIPFP). The evaluation study emphasized the need for SVAMITVA Scheme in providing property rights and creating accurate land records for inhabited areas while enabling rural property owners to monetize residential assets. Therefore, the evaluation study of the pilot states concluded that SVAMITVA Scheme needs to be scaled up and rolled out across the country.

Annexure I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 4220 answered on 19.08.2025 regarding 'SVAMITVA Scheme'.

Detail of Property Cards prepared under SVAMITVA scheme

States/UTs		Number of Property Cards
Andaman and Nicobar Islands	(villages) 141	prepared 7400
Andhra Pradesh	141	7409
Arunachal Pradesh	0	0
Assam	0	0
		122401
Chhattisgarh	1867	123491
Dadra and Nagar Haveli and Daman and Diu	75	4397
Delhi	0	0
Goa	410	672646
Gujarat	8882	1453879
Haryana	6260	2515646
Himachal Pradesh	364	5419
Jammu and Kashmir	1294	43910
Jharkhand	0	0
Karnataka	4131	1028671
Kerala	0	0
Ladakh	225	18788
Lakshadweep Islands	10	13563
Madhya Pradesh	37931	4610793
Maharashtra	20236	3271177
Manipur	0	0
Mizoram	27	2909
Odisha	43	1716
Puducherry	92	2801
Punjab	178	24089
Rajasthan	14779	1248332
Sikkim	0	0
Tamil Nadu	0	0
Telangana	0	0
Tripura	893	571783
Uttar Pradesh	68377	10486961
Uttarakhand	7441	278229
Total	173272	26307736

Only pilot villages completed in Sikkim, Tamil Nadu and Telangana, these as states have decided not to scale up the scheme.
